

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 26 of 2014 and IA Nos. 44 & 45 of 2014

Dated : **18th September, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Vidarbha Industries Association ... **Appellant(s)**
Versus
Maharashtra Electricity Regulatory
Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Chinmmoy Pradip Sharma
Mr. Sharad Sharma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

Post the matter for hearing on **24th September, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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